

The High Court of Kerala

Kochi- 682 031
Dated- 30.6.2017

Proceedings

High Court establishment-Retirement of Smt.P.K.Aneetha, Additional Registrar (General Administration) and appointment of Sri.Sabu K.Varghese to the post of Additional Registrar(General Administration)- orders issued.


- Read: 1. G.O.(P)485/75/Fin. Dated 20.10.1975.
2. High Court proceedings No.A1-28901/2009 dated 31.3.2012.
3. High Court proceedings No.A5-35375/2017 dated 28.6.2017.

Order No.A5-35375/2017(1)

1. On attaining the age of superannuation, Smt.P.K.Aneetha, Additional Registrar (General Administration) will hand over the charge of her office to Sri.Sabu K.Varghese, Joint Registrar on the afternoon of 30.6.2017.

2. Sri.Sabu K.Varghese, Joint Registrar, High Court in the scale of pay of Rs.85000-117600 is promoted and appointed as Additional Registrar(General Administration), High Court in the scale of pay of Rs 89000-120000 w.e.f. 1.7.2017 F.N., vice Smt.P.K.Aneetha, Additional Registrar (General Administration) High Court retires from service on superannuation w.e.f. 30.6.2017 A.N., as above. Sri.Sabu K.Varghese will hand over the charge of Joint Registrar, High Court to Sri.D.G.Suresh, Joint Registrar, High Court on 1.7.2017 F.N.

(By Order)


Ashok Menon
Registrar General
W

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Director and Additional Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Confidential Assistants to the Registrars, High Court
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court
The I.T. Section, High Court **(for publishing in the High Court Website)**
All Sections, High Court.
The Kerala Judicial Academy, Athani.
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File
Copy Submitted to:

The Honourable Judges